BER S. C. Santanta: May I know whether apart from the drugs that are exported similar drugs are being imported also?

Shri Manubhai Shah: In one or two cases it is so because we want to have a market exploration. Actually, we have asked the Hindustan Antibiotics to export penicillin even though we have to import something. Once our market is created, we can always embark upon that.

Industrial Estates

- *134. Shri Harish Chandra Mathur: Will the Minister of Commerce and Industry be pleased to state:
- (a) which of the Public enterprises have set up Industrial Estates for the production of ancillary or auxiliary products;
- (b) whether a similar proposal has been taken up by large scale industrial concerns in private sector; and
- (c) whether these Industrial Estates are set up at the site of the Large Industry or are dispersed?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House.

Statement

(a) Hindustan Machine Tools, Ltd., Bangalore have set up an Industrial Estate for the production of some of their ancillary products.

Heavy Electricals (India) Bhopal, Praga Tools Corporation, Hyderabad, and National Instruments Ltd., Calcutta have taken preparatory steps for setting up ancillary industrial estates.

- (b) Yes, Sir, from one private sector unit.
- (c) The above ancillary industrial . estates are or will be set up at the sites of the Large Industries.

Shri Harish Chandra Mathur: What is Government's programme for the setting up of industrial estates in the

State sector and how many estates are likely to be set up?

Shri Manubhai Shah: We issued a directive that all public secundertakings will have to undertake in the Third Five Plan the setting up of a minimum of one estate attached to each public sector project.

Shri Harish Chandra Mathur: What is the response from the State undertakings? In answer to part (c) the question, it has been stated that these industrial estates are being located at the site of the larger undertakings. Does the directive also include the dispersal of the industrial estates?

Shri Manubhai Shah: Yes, Sir. To the latter part of the question, my answer is, Yes. The directive is to avoid concentration, But, where the main industry is large, as I have had the privilage of explaining the position some time ago, it is very difficult for the managers to go out of the very area where the project is located. So. the natural consequence is that the first estate is generally located where the project is: but further estates will be dispersed.

Shri Basappa: Has it come to the notice of Government that not only from the point of view of employment but also from the point of view of reduced costs, ancillary units are much better than big units?

Shri Manubhai Shah: That is true.

Shri Ramanathan Chettiar: Apart from the setting up of industrial estates by the public sector, may know whether Government are going to set up industrial estates in the rural areas?

Shri Manubhal Shah: Yes, Sir, large number of them.

Shri S. M. Banerjee: In the statement, it is stated in reply to part

"from one private sector unit".

I want to know which is the private sector unit which has asked for the permission.

Shri Manubhai Shah; There is one in Madras. The Enfield Motors.

Shri Yaliamanda Reddy: May know the facilities that are being offered to these people who are joining the ancillary industrial estates?

Shri Maaubhai Shah: They are well-known after 5 years of intensive working on this.

Shri Harish Chandra Mathur: The hon. Minister stated that he has issued a directive to the State undertakings for the setting up of industrial estates. What about the private large-scale industries? Has he considered the advisability of having any regulatory powers for them?

Shri Manubhai Shah: No regulatory powers are necessary. The hon: Member knows that all these present 120 industrial estates plus the 300 industrial estates programme of the Third Plan apart from the LIC supported estates with loan assistance of about Rs. 12 crores, more than 100 to 200 industrial estates, are all oriented towards the private sector ancillary industries.

Exports of Indian Coffee

Shri S. C. Samanta:
*135. Shri Subodh Hansda:
Shri M. L. Dwivedi:

Will the Minister of Commerce and Industry be pleased to state:

- (a) whether attempts are being made at present to increase exports of Indian coffee abroad:
- (b) the amount of expenditure incurred during the last three years (year by year) on promotion of sales of coffee overseas; and
- (c) whether India is facing any competition in the world market?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

(a) Yes, Sir.

(b) 1958-59; Rs. 8,399

1959-60: Rs. 11,512 1960-61: Rs. 42,510

Additionally Rs. 58,000 were spent in India for production of a film for exhibition in foreign countries.

(c) No, Sir.

Shri S. C. Samanta: Is it not a fact that the coffee that is pooled by the Coffee Board is allocated for internal and external purposes? May I know how the Coffee Board encouraged the export of coffee inspite of internal consumption?

Shri Manubhai Shah: The whole idea is to export as much coffee as possible; the Arabica variety has got a great demand.

Shri Subodh Hansda: Which are the main producing countries that are competing with Indian coffee?

Shri Manubhai: For instance, Brazil. Ours is less than one per cent of the world's production.

Shri Jaganatha Rao: From the statement it is evident that the expenditure on export promotion has been increasing. May I knew the corresponding increase in foreign exchange earnings?

Shri Manubhai Shah: Yes, Sir; it is so. Actually the expenditure is very meagre and we propose to spend much more money abroad for propagating our coffee and other export items.

Shri Basappa: May I know whether the STC is assisting the Coffee Board in the matter of export trade and if so, to what extent?

Shri Manubhai Shah: The quantity of coffee exports is so small that